

HARYANA VIDHAN SABHA

XI SESSION

BULLETIN NO. 7

Tuesday the 17th February, 2009

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday the 17th February, 2009 from 9.30 A.M. to 2.36 P.M.).

I QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	14	06	--	33

Un-starred: Nil.

II BUDGET FOR THE YEAR 2009-2010.

Resumption of general discussion on the Budget Estimates for the year 2009-2010.

S/shri Anand Singh Dangi, Smt. Geeta Bhukkal, Nirmal Singh, Smt Parsanni Devi, S. S. Surjewala, Ramesh Gupta, Subhash Chaudhry, Jagbir Singh Malik, Randhir Singh, Karan Singh Dalal and Prof. Chhattar Pal Singh, Members from the Treasury Benches, spoke for 51, 20, 12, 12, 17, 10, 11, 10, 9, 16 and 15 minutes respectively.

S/shri Harsh Kumar, an Independent Member, spoke for 28 minutes.

S/shri Balwant Singh Sadhaura and Sahida Khan, Members from the Indian National Lok Dal, spoke for 10 and 11 minutes respectively.

III ANNOUNCEMENT BY THE CHIEF MINISTER.

During the course of general discussion on Budget for the year 2009-2010, the Chief Minister, with the permission of the Speaker, made an announcement regarding enhancement in the amount of old-age pension for old-aged persons and the new name of this old-age allowance scheme will be 'Vridha Awastha Samman Bhata Yojna.' and also announced that old aged men and women will also be honoured with 'safa' and 'doga' and with 'shawl' respectively.

IV LEGISLATIVE BUSINESS.

1. The Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment) Bill, 2009.

At 2.24 P.M. the Power Minister introduce the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment) Bill, 2009 and also moved-

That the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment) Bill, be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 , 3, 4, 1, Enacting Formula and the Title were put one by one and carried..

The Power Minister moved-

That the Bill be passed
and spoke for 2 minutes.

The motion was put and carried.

2. The Haryana Legislative Assembly Speaker's and Deputy Speaker's Salaries and Allowances (Amendment) Bill, 2009.

At 2.28 P.M. the Power Minister introduce the Haryana Legislative Assembly Speaker's and Deputy Speaker's Salaries and Allowances (Amendment) Bill, 2009 and also moved-

That the Haryana Legislative Assembly Speaker's and Deputy Speaker's Salaries and Allowances (Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 , 1, Enacting Formula and the Title were put one by one and carried..

The Power Minister moved-

That the Bill be passed
Shri Naresh Malik, a Member from the Bhartiya Janata Party, spoke for 2 minutes.

Dr. Sushil Indora, a Member from the Indian National Lok Dal, spoke for a while.

The Power Minister, spoke for a while.

The motion was put and carried.

3. The Haryana Shri Mata Mansa Devi Shrine (Amendment) Bill, 2009.

At 2.33 P.M. the Urban Development Minister introduce the Haryana Shri Mata Mansa Devi Shrine (Amendment) Bill, 2009 and also moved- be taken into consideration at once.

That the Haryana Shri Mata Mansa Devi Shrine (Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 , 3, 4, 1, Enacting Formula and the Title were put one by one and carried.

The Urban Development Minister moved-

That the Bill be passed

The motion was put and carried.

V CHANGE IN THE PROGRAMME OF THE HOUSE.

On a suggestion made by the Parliamentary Affairs Minister and agreed to by the House, the Speaker announced with the sense of the House that the agenda fixed for 20th February, 2009 will be taken up on 18th February, 2009 in the Second Sitting of the House. There will be two sittings on 18th February, 2009. First Sitting will commence from 9.30 A.M. to 1.30 P.M. and the Second Sitting will commence from 2.00 P.M. and adjourned till conclusion of the business entered in the List of Business fixed for the Second Sitting. There will be no Question Hour in the Second Sitting.

VI EXTENSION OF SITTING.

The Speaker, with the sense of the House, extended the time of the sitting at 1.59 P.M. for 30 minutes and at 2.28 P.M. for 10 minutes respectively.

Shri Shadi Lal Batra and I.G. Sher Singh, member from the Panel of Chairpersons occupied the Chair from 10.31 A.M. to 12.03 P.M.

The Sabha then adjourned till 9.30 A.M. on Wednesday, the 18th February, 2009.

CHANDIGARH
The 17th February, 2009.

SUMIT KUMAR
SECRETARY.